

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Competition Appeal (AT) No. 18 of 2019

In the matter of:

Godrej & Boyce Manufacturing Co.

Ltd.

.....Appellant

Vs

Competition Commission of India & Ors.

.....Respondents

Present:

For Appellant:- Mr. Raj Shekhar Rao, Mr. Gautam Chawal, Mr. Rishabh Juneja and Mr. Areeb Amanullah, Advocates

**For Respondent :-Mr. Ankur Sood and Mr. Romila Mandal, Advocates.
Mr. Ruchi Khanna and Ms. Shruthi Rao, Advocates for
R-(2 & 3)**

With

Competition Appeal (AT) No. 19 of 2019

In the matter of:

Rajiv Jhangiani & Ors.

.....Appellants

Vs

Competition Commission of India & Ors.

.....Respondents

Present:

For Appellant:- Mr. Raj Shekhar Rao, Mr. Gautam Chawal, Mr. Rishabh Juneja and Mr. Areeb Amanullah, Advocates

**For Respondent :-Mr. Ankur Sood and Mr. Romila Mandal, Advocates.
Mr. Ruchi Khanna and Ms. Shruthi Rao, Advocates for
R-(2 & 3)**

ORDER

04.03.2020- Heard Mr. Raj Shekhar Rao Advocate, representing Appellant. Hearing remained inconclusive.

List the Appeal for further Hearing on **17th March, 2020** at 2:00 PM

(Justice Bansi Lal Bhat)
Member (Judicial)

(ShreeshMerla)
Member (Technical)

SC/NN